

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

C O R R I G E N D U M

Dated Shillong, the 14th September, 2020.

No. LR (A) 32/92/Pt.IV/231- The name Shri Iehmioo Khyriem, Asst. Public prosecutor, Jowai, West Jaintia Hills as appeared in the Notification No. LR (A) 32/92/Pt.IV/182 dt. 18th February, 2020 may please be read as Shri Iahmioo Khyriem.

Sd/-

Under Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.IV/231-A,

Dated Shillong, the 14th September, 2020.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. All Deputy Commissioners.
4. All District & Session Judges.
5. All Superintendents of Police.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Shri Iahmioo Khyriem, Laitumkhrah Nongrim Road, Shillong-793003
(email:ikhyriem@yahoo.com).
8. The Secretary, High Court Bar Association, Shillong./ Shillong Bar Association,
Shillong/Jowai Bar Association, Jowai.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of
the notification in the next issue of the Meghalaya Gazette.
10. DIPR, Shillong.
11. The Treasury Officer, Shillong/Jowai.
12. Law (B) Department.
13. NIC, Shillong.
14. DEO, Law Department.
15. Guard File.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law Department.